



2026:DHC:7922



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010426442024

+ **O.M.P. (COMM) 293/2024 & I.A. 33989/2024**

**NATIONAL HIGHWAYS AND INFRASTRUCTURE
DEVELOPMENT CORPORATION LIMITEDPetitioner**

**Through: Mr. Upmanyu Tewari,
Advocate.**

versus

GAYATRI PROJECTS LTD.Respondent

Through: Adv. (appearance not given).

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

16.09.2026

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1. Learned Counsel for the Petitioner seeks leave to withdraw the present petition as the matter has been settled between the parties. Learned Counsel for the Respondent has no objection.

2. Accordingly, the petition is dismissed as withdrawn. Pending application stands disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 16, 2026/pa